Supp. List-01 Sr. No. 10

## HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU** (Through Virtual Mode)

APPCR No. 38/2013 CRR No. 42/2013 IA No. 25/2013

Mohd. Makhana .....Applicant(s)

Through: - Mr. K.K Pathan, Advocate.

v/s

State and others ...Non-Applicant(s)

Through:- None

## HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE **Coram: ORDER**

Learned counsel for the applicant seeks adjournment as he wants to seek instructions from the client. Prayer is granted. U.S. KASHIII

List on 14.07.2020.

(Puneet Gupta) Judge

Jammu 16.06.2020 Tarun